

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 72
TO BE ANSWERED ON 15.12.2017

IMPLEMENTATION OF DOWRY PROHIBITION ACT

72. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the dowry related cases registered, convicted and the women died/harassed in such cases during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government has made any assessment on the implementation of the Dowry Prohibition Act in different States/UTs; and
- (c) if so, the details thereof along with the action taken to ensure proper implementation and prevention of misuse of the Act?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) As per the National Crime Records Bureau (NCRB) data, State/UT-wise details regarding number of cases registered and case convicted under Dowry Prohibition Act, 1961 and cases registered of Dowry Death during 2014, 2015 and 2016 is annexed.
- (b) & (c) The Ministry reviews with the States/UTs time to time for effective implementation of the Dowry Prohibition Act, 1961. Government of India regularly conducts awareness generation programmes and publicity campaigns on various laws relating to women including Dowry Prohibition Act, 1961 through workshops, fairs, cultural programmes, seminars, training programmes etc. Advertisements are regularly brought out in the print and electronic media to create awareness on laws relating to rights of women.

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No.72 for 15.12.2017 by Shri Konda Vishweshwar Reddy regarding Implementation of Dowry Prohibition Act

No. of Cases Registered (CR), Case Convicted (C) under the Dowry Prohibition Act, 1961 and Dowry Death (IPC 304 B) reported during 2014, 2015 and 2016

Sl.	State/UT	The Dowry Prohibition Act, 1961						Dowry Death					
		2014		2015		2016		2014		2015		2016	
		CR	CC	CR	CC	CR	CC	CR	CC	CR	CC	CR	CC
1	Andhra Pradesh	468	74	303	32	592	2	215	45	174	14	193	22
2	Arunachal Pradesh	0	0	0	0	0	0	1	0	0	0	1	0
3	Assam	92	2	95	3	234	1	188	24	216	30	157	21
4	Bihar	2203	66	1867	46	1058	59	1373	235	1154	120	987	103
5	Chhattisgarh	8	3	10	3	19	2	128	88	89	66	84	29
6	Goa	0	0	0	0	0	0	0	0	0	1	2	0
7	Gujarat	53	0	36	0	0	6	23	3	12	1	12	1
8	Haryana	13	0	14	0	8	0	293	102	243	89	260	48
9	Himachal Pradesh	2	0	0	0	1	0	1	4	2	0	3	0
10	Jammu & Kashmir	1	0	1	0	0	0	5	0	6	1	6	0
11	Jharkhand	1538	164	1552	112	1371	155	350	96	267	74	278	66
12	Karnataka	1730	36	1541	7	1698	7	313	20	254	16	234	12
13	Kerala	3	0	4	1	3	0	28	0	8	4	25	3
14	Madhya Pradesh	113	33	62	8	26	17	733	747	664	246	629	198
15	Maharashtra	39	51	42	0	38	1	279	45	268	26	248	16
16	Manipur	0	0	0	0	0	0	1	0	0	0	0	0
17	Meghalaya	1	0	0	0	0	0	1	0	1	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	1	1	0
20	Odisha	646	50	1201	48	1400	46	441	129	356	32	397	30
21	Punjab	5	2	8	0	5	0	90	82	85	35	80	14
22	Rajasthan	12	2	9	5	3	0	408	244	463	99	462	77
23	Sikkim	0	0	0	0	0	0	0	0	1	0	0	0
24	Tamil Nadu	292	95	333	29	295	26	95	97	65	18	58	18
25	Telangana	563	15	2	14	4	0	289	64	262	39	254	12
26	Tripura	1	0	0	0	0	0	33	5	28	5	19	5
27	Uttar Pradesh	2133	404	2766	247	2867	157	2469	1895	2335	785	2473	583
28	Uttarakhand	104	0	12	38	27	15	38	29	54	34	57	12
29	West Bengal	1	0	4	0	0	0	501	43	498	20	535	25
30	A & N Islands	0	0	0	0	0	0	3	0	0	0	0	0
31	Chandigarh	2	0	0	0	1	0	2	2	5	1	4	0
32	D&N Haveli	0	0	0	0	0	0	0	0	1	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	13	0	20	2	18	0	153	59	122	34	162	30
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	14	0	12	0	15	0	1	0	1	1	0	0
	Total	10050	997	9894	595	9683	494	8455	4058	7634	1792	7621	1325